

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/503 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 6th February 2019.

Sub:- **Casual leave and permission to leave headquarter.**

Ref:- Your letter No. JCD.1/18/19/465 Dated Silchar the 04.02.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 04.02.2019 and 05.02.2019 along with head-quarter leave permission, has been granted/rejected.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

